

**The Deputy Minister of Railways**  
(Shri Shah Nawaz Khan): (a)

Class	Number appointed
Class I Probationers	6
Class II	—
Unclassified Officers.	2
Class III	973
Class IV	1646

(b) Class I and II recruitment is made after taking into consideration the vacancies on all the Railways and the reservation of the posts for the Scheduled Castes and Scheduled Tribes is made on the total number of vacancies to be filled. In the circumstances it is not possible to specify that the quota of reservation in respect of the only Central Railway has been filled up or not.

Normally vacancies in Class II are filled by promotion.

Class III—Scheduled Castes	Yes,
Scheduled Tribes	No,

but deficiency has been made up by recruiting Scheduled Castes instead. Class IV—Yes.

#### Unauthorised Vendors and Hawkers on Central Railway

957. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some unauthorised vendors and hawkers operate in the Dhond-Manmad and Dhond-Poona sections of the Central Railway; and

(b) if so, the action taken or proposed to be taken in the matter?

**The Deputy Minister of Railways**  
(Shri Shah Nawaz Khan): (a) Yes. Sometimes some unauthorised vendors and hawkers operate on these sections.

(b) The measures generally taken to deal with unlicensed vendors and hawkers, which are given in the statement given below, are taken over this action also.

#### STATEMENT

(i) Special drives with the aid of Railway Police, especially at the bigger stations.

(ii) Attention by station staff including members of the Railway Protection Force, and by Guards and Travelling Ticket Examiners, to prevent the entry of unlicensed vendors and hawkers into the railway premises and trains.

(iii) Seeking of police co-operation through announcements over loud-speakers and through other publicity media, asking the public to refrain from patronising unlicensed vendors and hawkers.

(iv) Provision of fencing at various stations on a programmed basis, to prevent entry to unlicensed hawkers and other unauthorised persons into station platforms.

(v) Formation of special squads, known as 'Beggars and Hawkers Checkers', to enable a special drive being launched against beggars and hawkers.

#### Co-operative Movement in Orissa

958. Shri Chintamani Panigrahi: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether any amount of money has been given to Orissa Government in the 1959-60 financial year for implementing its new co-operative programme;

(b) what are the schemes which were submitted by the Orissa Government for implementing the new co-operative programme as enunciated by the National Development Council; and

(c) the details of the scheme submitted and the amount asked for?

**The Deputy Minister of Community Development and Co-operation** (Shri B. S. Murthy): (a) Yes. Schemes of co-operative development involving an